



2026:AHC:24012-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 881 of 2026

Vishal Singh

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajeshwar Prasad Sinha
Counsel for Respondent(s)	:	G.A.

Court No. - 45

**HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.**

1. Heard learned counsel for the petitioner, learned AGA for the State and perused the record.
2. At the very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned AGA for the State has no objection to the aforesaid prayer.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn.

February 4, 2026

Nadim

(Achal Sachdev,J.) (Rajiv Gupta,J.)